

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/1760/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the th 13 March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. 1021, dtd 02.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission with the official vehicle, at own cost, on 05.03.2023**, as prayed for. The next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2003/1761/A, dated , 13-03-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)